### GOVERNMENT OF INDIA MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

## LOK SABHA UNSTARRED QUESTION NO. 1976 TO BE ANSWERED ON 30.07.2021

#### **Pollution from Industrial Waste**

1976. SHRI SANJAY BHATIA:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) the steps taken by the Government to address the increasing levels of civic and industrial waste arising due to the increasing population in the country, rapid urbanization and industrialization; and
- (b) the steps taken to mitigate the far-reaching effects of urban pollution?

#### **ANSWER**

# MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI ASHWINI KUMAR CHOUBEY)

(a)& (b) For prevention and control of industrial pollution, the Government has taken various steps like notification of industry specific emission and effluent standards under the Environment (Protection) Rules, 1986 and their enforcement through consent mechanism, regular monitoring, issuance of directions for installation of online effluent and emission monitoring systems for continuous check on pollution levels, categorization of industries based on their pollution potential, issuance of various directions under Water (Prevention and Control of Pollution) Act, 1974, Air (Prevention and Control of Pollution) Act, 1981 and Environment (Protection) Act, 1986, etc.

The Central Pollution Control Board (CPCB) has identified 17 categories of highly polluting industries, and is carrying out inspection of these industries based on computer generated alerts from Online Continuous Effluent/ Emission Monitoring System (OCEMS) since 2016-17. Industries for inspection are selected on the basis of Short Message Service (SMS) alerts generated from the online monitoring systems.

There are total 4,247 highly polluting 17-categories of industries in the country. Out of which, 3,535 industries have installed OCEMS. State wise status of installation of OCEMS in 17 categories of highly polluting industries, is given at **Annexure-I**.

Further, in compliance to NGT order non-compliances observed during compliance verification / inspection are subjected to environmental compensation with the provision of NGT Act 2010 by CPCB/SPCBs/ PCCs

In order to supplement the efforts of the State Governments/Union Territories and Urban Local Bodies (ULBs) in managing the civic waste/ municipal solid waste (MSW), the Government of India launched Swachh Bharat Mission (Urban) on 2nd October 2014 with

the objective to make entire urban India Open Defecation Free (ODF) and to achieve 100 per cent scientific management of Municipal Solid Waste (MSW) in all statutory towns/ cities of the country. Under Swachh Bharat Mission (SBM), Additional Central Assistance (ACA) of 35 per cent as Viability Gap Funding (VGF) is released to the States for construction of waste management facilities i.e., Material Recovery facilities (MRF), Waste to Compost facilities, integrated solid waste management facilities, Waste to Energy facilities, Construction and Demolition (C&D) waste facility and remediation of legacy waste across the country.

MoEF&CC is implementing Environment Education, Awareness and Training scheme with the objective to promote environmental awareness among all sectors of the society and to mobilize people's participation for conservation of environment, Under the National Green Corps (NGC) Programme of the Ministry, about one lakh schools have been identified as Eco – clubs, wherein, nearly thirty lakh students are actively participating in various environment protection and conservation activities, including the issues related to urban pollution.

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Annexure - I referred in reply to the Lok Sabha Unstarred Question No. 1976 due for answer on 30.07.2021 regarding 'Pollution from Industrial Waste'

State-wise Status of Installation of OCEMS			
Sl. No.	State/UT	Total no. of targeted units for OCEMS installation	No. of units installed OCEMS and connected with CPCB server
1	Andaman & Nicobar	0	0
2	Andhra Pradesh	262	238
3	Arunachal Pradesh	0	0
4	Assam	56	30
5	Bihar	41	34
6	Chandigarh	0	0
7	Chhattisgarh	183	174
8	Daman & Diu	3	3
9	Delhi	5	4
10	Goa	13	11
11	Gujarat	347	308
12	Haryana	119	98
13	Himachal Pradesh	23	20
14	Jammu & Kashmir	32	25
15	Jharkhand	140	78
16	Karnataka	266	213
17	Kerala	35	22
18	Lakshadweep	0	0
19	Madhya Pradesh	101	91
20	Maharashtra	595	436
21	Manipur	0	0
22	Meghalaya	26	20
23	Mizoram	1	0
24	Nagaland	0	0
25	Odisha	151	133
26	Puducherry	7	4
27	Punjab	97	75
28	Rajasthan	151	130
29	Sikkim	2	2
30	Tamil Nadu	227	203
31	Telangana	368	321
32	Tripura	12	4
33	Uttar Pradesh	777	688
34	Uttarakhand	59	50
35	West Bengal	148	120
	Total	4247	3535